

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/1995/ 695 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. N. Rajkumari
Principal Judge,
Family Court-I,
Kamrup, Guwahati.

Dated Guwahati, the 29th January, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. FCG. 19/18, dtd. 24.01.2018.

Madam,

With reference to the above, I am directed to inform your prayer for Casual Leave on 24.01.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

P
25.01.18